

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-102
CP No- 53/241/242/ND/2021

IN THE MATTER OF:

Ameet Khandelwal

...Applicant

V/s

Pooja Goela

...Respondent

SECTION

U/s 241-242

Order delivered on 04.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Sanjeev Mahajan, Advocate
For the Respondent : Mr. Kumar Anurag

ORDER

Mr. Kumar Anurag, has appeared and accepts the notice on behalf of respondent no. 1 and submitted that he has not received the copy of the petition. The petitioner is directed to serve the copy of the petition on the E-mail id of the Ld. Counsel for the respondent in course of day. Ld. Counsel for the respondent is requested to share the Email id with the petitioner's counsel.

Notice be issued to remaining respondents by all modes including on the E-mail id of the respondents as well as through the process of the bench. Affidavit of service must be filed within one week from today. List the matter along with CP/99/241-242/ND/2020 on **11.03.2021**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)